

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1712
TO BE ANSWERED ON 02.07.2019

WORKING DAYS UNDER MGNREGS

1712. SHRI KANUMURU RAGHU RAMAKRISHANA RAJU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to increase the number of working days under MGNREGS in Andhra Pradesh and if so, the details thereof;
- (b) whether the State Government of Andhra Pradesh has sent any proposal to the Union Government in this regard and if so, the details thereof;
- (c) whether the Government has taken any decision on such proposal; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): No, Sir. However, an additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare.

(b): No, Sir.

(c) to (d): Do not arise.
